

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 240/GT/2020**

Subject : Petition for revision of tariff of Sipat STPS Stage-I (1980 MW) for the period from 1.4.2014 to 31.3.2019 after the truing up exercise.

Petitioner : NTPC Limited

Respondents : MPPMCL & 6 ors

**Petition No. 425/GT/2020**

Subject : Petition for approval of tariff of Sipat Super Thermal Power Station Stage-I (1980 MW) for the period from 1.4.2019 to 31.3.2024.

Petitioner : NTPC Limited

Respondents : MPPMCL & 6 ors

**Petition No. 392/GT/2020 with I.A.No. 39/2021**

Subject : Petition for revision of tariff of Talcher Super Thermal Power Station, Stage-II (2000 MW) for the period from 1.4.2014 to 31.3.2019 after the truing up exercise. *(Interlocutory application to implement the Hon'ble Supreme Court Judgment dated 10.4.2018).*

Petitioner : NTPC Limited

Respondents : Andhra Pradesh Eastern Power Distribution Company Limited & 12 Others

**Petition No. 441/GT/2020**

Subject : Petition for approval of tariff of Talcher Super Thermal Power Station, Stage-II (2000 MW) for the period from 1.4.2019 to 31.3.2024.

Petitioner : NTPC Limited

Respondents : Andhra Pradesh Eastern Power Distribution Company Limited & 12 Others



**Petition No. 285/GT/2020**

Subject : Petition for revision of tariff of Vindhyachal STPS Stage-III (1000 MW) for the period from 1.4.2014 to 31.3.2019 after the truing up exercise

Petitioner : NTPC Limited

Respondents : MPPMCL & 6 ors

**Petition No. 402/GT/2020**

Subject : Petition for approval of tariff of Vindhyachal STPS Stage-III (1000 MW) for the period from 1.4.2019 to 31.3.2024

Petitioner : NTPC Limited

Respondents : MPPMCL & 6 ors

**Petition No. 286/GT/2020**

Subject : Petition for revision of tariff of Vindhyachal STPS Stage-IV (1000 MW) for the period from 1.4.2014 to 31.3.2019 after the truing up exercise.

Petitioner : NTPC Limited

Respondents : MPPMCL & 6 ors

**Petition No. 422/GT/2020**

Subject : Petition for approval of tariff of Vindhyachal Super Thermal Power Station Stage-IV (1000 MW) for the period from 1.4.2019 to 31.3.2024.

Petitioner : NTPC Limited

Respondents : MPPMCL & 6 ors

**Petition No. 452/GT/2020**

Subject : Petition for revision of tariff of Sipat STPS Stage-II (1000 MW) for the period from 1.4.2014 to 31.3.2019 after the truing up exercise

Petitioner : NTPC Limited

Respondents : MPPMCL & 6 ors



**Petition No. 435/GT/2020**

Subject : Petition for approval of tariff of Sipat Super Thermal Power Station Stage-II (1000 MW) for the period from 1.4.2019 to 31.3.2024.

Petitioner : NTPC Limited

Respondents : MPPMCL & 6 ors

Date of Hearing : **11.6.2021**

Coram : Shri P.K. Pujari, Chairperson  
Shri I. S. Jha, Member  
Shri Pravas Kumar Singh, Member

Parties present : Ms. Swapna Seshadri, Advocate, NTPC  
Shri Anand K. Ganesan, Advocate, NTPC  
Ms. Ritu Apurva, Advocate, NTPC  
Shri Venkatesh, Advocate, NTPC  
Shri Ashutosh K. Srivastava, Advocate, NTPC  
Shri Siddharth Joshi, Advocate, NTPC  
Shri Anant Singh, Advocate, NTPC  
Shri Abhishek Nangia, Advocate, NTPC  
Shri Neil Chatterjee, Advocate, NTPC  
Shri Vinay Kumar Garg, NTPC  
Shri Ishpaul Uppal, NTPC  
Shri Anand Pandey, NTPC  
Shri Anurag Naik, MPPMCL  
Shri Arvind Banerjee, CSPDCL  
Shri B. Vinodh Kanna, Advocate, TANGEDCO  
Ms. R. Ramalakshmi, TANGEDCO  
Ms. R. Alamelu, TANGEDCO  
Shri R.K. Mehta, Advocate, GRIDCO  
Ms. Himanshi Andley, Advocate, GRIDCO  
Shri Prashant Kumar Das, GRIDCO  
Shri Mahfooz Alam, GRIDCO  
Shri Madhusudan Sahoo, GRIDCO

**Record of Proceedings**

Due to paucity of time, these petitions could not be taken up for hearing. Accordingly, by consent of parties, the Commission adjourned the hearing.

2. In Petition No. 240/GT/2020, Petition No 392/GT/2020, Petition No 285/GT/2020, Petition No 286/GT/2020 and Petition No 452/GT/2020, the Petitioner shall file the following additional information, by 2.7.2021, with advance copy to the Respondents:



1) As regards the impact of wage revision and GST claimed, the Petitioner shall furnish the following:

a) Breakup of the actual O&M expenses of the generating station for the period from COD of the first unit to 31.3.2019 tariff period, under various sub-heads (as per **Annexure-A** enclosed) after including the pay revision impact (employees, and Security personnel, as applicable/claimed) (in both MS Excel and PDF format);

b) Break-up of the actual O&M expenses of Corporate Centre/other offices including pay revision impact (as per **Annexure-B** enclosed) of the generating station for the 2014- 19 tariff period along with the allocation of total O&M expenses to the various generating stations which are under construction, operational stations and any other offices/business activity along with basis of allocating such expenditure (in both MS Excel and PDF format);

c) Break-up of the pay revision impact claimed in respect of employees of the Petitioner & Security Personnel stationed at the generating station and Corporate Centre/other offices employee cost allocated to the generating station (as per **Annexure-C** enclosed)

d) A comparative table indicating the actual O&M expenses incurred versus the normative O&M allowable/allowed to the generating station from COD of the unit-I to 31.3.2019.

2) Gross Calorific Value (GCV) details on 'as received' basis for the months of January 2014 to March 2014, which was already uploaded in the website of the Petitioner and shared with the beneficiaries.

3. The Respondents shall file their replies by 19.7.2021 with advance copy to the Petitioner, who shall file its rejoinder/response, if any, by 30.7.2021. The parties shall ensure completion of pleadings within the due dates mentioned and no extension of time shall be granted for any reason.

4. Petitions shall be listed in due course for which separate notice will be issued to the parties.

**By order of the Commission**

Sd/-  
(B. Sreekumar)  
Joint Chief (Law)



**Annexure A**

<b>Details of actual O&amp;M expenses (Common for Hydro/Thermal Generating Station)</b>						
						<b>Amount (Rs.in lakh)</b>
<b>Sl. No.</b>	<b>Items</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>
1	Consumption of stores & spares					
2	Repair & Maintenance					
3	Insurance					
4	Security					
5	Water Charges					
6	Administrative Expenses					
6.1	Rent					
6.2	Electricity charges					
6.3	Travelling & Conveyance					
6.4	Communication Expenses					
6.5	Advertising					
6.6	Foundation Laying & Inauguration					
6.7	Donation					
6.8	Entertainment					
6.9	Filing fee					
	<b>Subtotal Administrative Expenses</b>					
7.0	Employee Cost					
7.1.1	Salaries, Wages & Allowances					
7.1.2	Pension					
7.1.3	Gratuity					
7.1.4	Provident Fund					
7.1.5	Leave Encashment					
7.2	Staff welfare expenses					
7.2.1	-Medical expenses on superannuated employees					
7.2.2	-Medical expenses on regular employees & others					
7.2.3	-Uniform/Livries & safety equipment					
7.2.4	-Canteen expenses					
7.2.5	-Other staff welfare expenses					
	Subtotal (Staff welfare Expenses)					
7.3	Productivity linked Incentive					
7.4	Expenditure on VRS					
7.5	Ex-gratia					
7.6	Performance Related Pay (PRP)					
	Sub Total (Employee Cost)					
8	Loss of Store					
9	Provisions					
10	Prior Period Expenses					
11	Corporate Office expenses allocation					
12	Others					
12.1	Rates & Taxes					
12.2	Water cess					
12.3	Training & recruitment expenses					
12.4	Tender Expenses					
12.5	Guest house expenses					
12.6	Education expenses					
12.7	Community Development Expenses					
12.8	Ash utilisation expenses					
12.9	Books & Periodicals					
12.10	Professional Charges					
12.11	Legal expenses					
12.12	EDP Hire & other charges					
12.13	Printing & Stationery					



<b>Details of actual O&amp;M expenses (Common for Hydro/Thermal Generating Station)</b>						
<i>Amount (Rs.in lakh)</i>						
<b>Sl. No.</b>	<b>Items</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>
12.14	RLDC Fee & Charges					
12.15	Brokerage & Commission					
12.16	Bank charges					
12.17	Claims/advances written off					
12.18	Hiring of vehicle					
12.19	Payment to auditors					
12.20	Misc. Expenses					
	(Break-up Of Misc.)					



**Annexure B**

<b>DETAILS OF CORPORATE CENTRE EXPENSES ALLOCATED TO VARIOUS OPERATING STATIONS</b>						
		<b>Amount (Rs.in lakh)</b>				
<b>PARTICULARS/YEAR</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>	
Total Expenses of CC & RHQs-(A)						
Transferred to Construction Projects -(B)						
Transferred to any other business activity - (C)						
Expenses related to stations under operation <b>(D)=(A)-(B)- (C)</b>						
<b>Head Wise Details of D</b>						
<b>1 Employee Expenses</b>						
A Salaries, Wages and Allowance						
B Staff Welfare Expenses						
C Productivity Linked Incentive						
D Expenditure on VRS						
E Ex-Gratia						
<b>2 Administrative Expenses</b>						
A Repair and maintenance						
B Training and Recruitment						
C Communication						
D Travelling and Conveyance						
E Rent						
F Others -Break Up as per details given below:						
f-1 Advertisement and publicity						
f-2 Books & Periodicals						
f-3 EDP Hire and other charges						
f-4 Education expenses						
f-5 Ent. and hospitality						
f-6 Fin Expenses-IndAS						
f-7 Guest house expenses						
f-8 Hiring of Vehicles						
f-9 Insurance						
f-10 Legal Expenses						
f-11 Miscellaneous Expenses						
f-12 Community develp. Exp.						
f-13 Others.						
f-14 Payment to auditors						
f-15 Power Charges						
f-16 Printing and Stationery						
f-17 Prof chg & cons fees						
f-18 R&D EXPS						
f-19 Rates and taxes						
f-20 Tender expenses						
f-21 Trpt Veh running Exp.						
f-22 Water charges						
f-23 Workshop & Conf. Exp.						
<b>Sub Total (Administrative Expenses)</b>						
3 Security						
4 Donations						
5 Provisions						
6 Depreciation						
7 Prior period expenses						
8 Total Expenses from 1-7						
Less Recoveries (if any)						
9 Expenses related to Operation - D						
<b>ALLOCATION TO OPERATIONAL STATIONS</b>						



DETAILS OF CORPORATE CENTRE EXPENSES ALLOCATED TO VARIOUS OPERATING STATIONS						
					<i>Amount (Rs.in lakh)</i>	
	PARTICULARS/YEAR	2014-15	2015-16	2016-17	2017-18	2018-19
S.No	Name of The Unit/Station					
	<b>Operational Station (1)</b>					
	<b>Operational Station (2)</b>					





**FORMAT FOR CLAIMING WAGE REVISION IMPACT**

**YEARWISE IMPACT OF REVISION IN SALARIES**

**1. Wage revision impact on employee cost of generating station**

Component	2016-17			2017-18			2018-19		
	Pre Revised	Post Revision	Wage revision Impact	Pre Revised	Post Revision	Wage revision Impact	Pre Revised	Post Revision	Wage revision Impact
1.1 Basic Pay									
1.2 Dearness Allowance									
1.3 HRA									
1.4 Allowances Perquisites									
1.5 PRP/Ex Gratia									
2.1 Super Annuation Benefits (PF, Pension & PRMS)									
2.2 Gratuity									
2.3 Leave encashment (HPL/EL)									
Total									
Less: EDC									
Net employee cost									

**Wage revision impact on Corporate Centre cost of generating station**

Component	2016-17			2017-18			2018-19		
	Pre Revised	Post Revision	Wage revision Impact	Pre Revised	Post Revision	Wage revision Impact	Pre Revised	Post Revision	Wage revision Impact
CC Expenses									
1.1 Basic Pay									
1.2 Dearness Allowance									
1.3 HRA									
1.4 Allowances & Perquisites									
1.5 PRP/Ex Gratia									
Total									

